

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 25th February, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE SONAM PHINTSO WANGDI JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 32/2016(CZ) (M.A.No.128/16)	Fattechand Prajapati & 41 Ors. Vs. Nepa Limited & 8 Ors.	Mr. Manoj Agarwal, Adv. Mrs. Anita Agarwal Adv.	
2.	Original Application No. 34/2016(CZ) (M.A.No.134/16)	Santosh Bharti, Journalist Vs Union of India & Ors.	Mr. Anupam Bharti, Adv.	
FOR HEARING				
3.	Appeal No. 02/2016(CZ) (M.A.No.67/16)	Ashish Gaur Vs. MPSEIAA & 6 Ors.	Mr. Shrey Raj Saxena,Adv. Mr. Rishi Raj Saxena, Adv. Ms. Parul Bhadoria, Adv.	
4.	Appeal No.06/2015 (M.A.No.359/15)	Rajesh Kumar Seth Vs. Bharat Aluminum Co. Ltd.	Mr. Kishore Narayan Adv. Mr. Prashant Chandra Sen, Adv. Mr. P.S.Sudheer, Adv. Mr. Om S.Shrivastava,Adv. Ms. Parul Bhadoria, Adv.	
5.	(M.A.No.142/16) in Original Application No.05/14(CZ) (M.A.No.133/16)	Dr. Subhash C.Pandey (<i>Industries at Mandideep</i>) Vs. Union of India & 8 Ors.	Mr. Rajendra Babbar, Adv. for R-1 Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. R- 4 & 5 Mr. Sachin K. Verma, Adv. for R-6&9 Mr. Sandeep Singh,Adv. for R-3 Mr. Rajendra Giri,Adv. R-7 Mr. Alkesh Agrawal Adv. Mr. Shrey Raj Saxena Adv. Mr. Ravi Kant patidar Adv. Mr. Ayush Dev BajpaiAdv. Mr. Deepak Gupta, Adv.	
6.	Original Application No. 111/2013(CZ) (M.A.No.606/14) (M.A.No.17/16)	Dr. Subhash C Pandey (<i>MSW, Bhanpur Khanti</i>) Vs. Bhopal Municipal Corporation & 7 ors.	Dr. Subhash C Pandey Mr. AsadUllah Khan,Adv.R-1 Mr. Sachin K.Verma, Adv. for R-2 Ms. Parul Bhadhoria Adv. for R-3 Mr. Purushaindra KauraAdv. Mr. S.S. Chauhan, Adv. for State of Chhattisgarh Mr. Sandeep Singh Adv. R.P.C.B Mr. Vijay KumarChoudhary, Adv. Mr. AyushDev Bajpai,Adv.	

7.	Original Application No. 129/2015(THC)	Surendra Bohra Vs. State of Rajasthan & Ors.		
8.	Original Application No. 02/2016(CZ)	Rajendra Singh Vs. The Collector Distt. Bhind & 2 Ors.	Mr. R.G.Mahajan, Adv. Mr. Ashutosh Mahajan, Adv.	
9.	Original Application No. 66/2015(CZ)	Rizwan Pathan & Ors. Vs District Collector Sehor & 3 Ors.	Mr. Rizwan Pathan, Applicant Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, adv. Mr. Rohit Sharma, Adv. Mr. Prashant Sthapak, Adv.	
10.	Original Application No. 61/2015 (CZ) (M.A.No.658/15) (M.A.No.675/15) (M.A.No.723/15) (M.A.No.762/15) (M.A.No.801/15) (M.A.No.06/16)	Ramesh Sharma Vs. State of M.P. & 41 Ors.	Mr. Sivendu Joshi, Adv. Mr. Alkesh Agrawal, Adv. Mr. Deepak Gupta, Adv. Mr. Anil Namdeo, Adv. Mr. Anurag Maheshwari, Adv. Mr. Surendra Singh Rajput, Adv. Mrs. Sujatha Balachander, Adv. Mr. Ravjyot Ghuman , Adv. Mr. Shreyek Gupta, Adv. Ms Gunjan Chowksey, Adv. Mr. Motilal S. Tahilramani, Adv. Mr. M. Bhatnagar, Adv. Ms. Shivali S. Parihar, Adv. Mr. T.R.Rajesh Saini, Adv. Mr. Prakash Singh Jaat, Adv. Mr. Sambhav Sogani, Adv. Mr. Manish Vishwakarma, Adv. Mr. Qasim Ali, Adv. Mr. Hashim Ali, Adv. Mr. Ankit Saxena, Adv. Mr. Kartik Bhatnagar, Adv. Mr. Arujun Sharma, Adv.	
11.	Original Application No.50/2015(CZ) (M.A.No.412/15)	Sanjiv Tiwari Vs. Digamber Jain & 10 Ors.	Mr. Sanjiv Tiwari, for Petitioner Mr. Mayank Shrivastava, Adv. Mr. Arvind Shrivastava, Adv. Mr. P.K.Das, Adv. Mr. Sunil Dwivedi, Adv. Mr. B.L.Yadav, Adv. Mr. S.K.Verma, Adv. Mr. Ravikant Patidar, Adv. Ms. Parul Bhadoria, Adv. Mr. Om Shankar Shrivastava Adv. Mr. N.B.Joshi, Adv. Mr. Sandeep Singh, Adv.	

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